

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 299 of 2015 & IA No. 479 of 2015

Dated: 3rd March, 2016

In the matter of:-

Jharkhand Urja Sancharan Nigam Ltd. & Ors.

Versus

M/s Kohinoor Power Pvt. Ltd. & Anr.

.... Appellant (s)

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **31.03.2016.**

COURT MASTER